

Ministers and for matters connected therewith, *vice* Shri Ajit Kumar Saha resigned."

MR. SPEAKER : The question is :

"That this House do appoint Shri Zainal Abedin to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith *vice* Shri Ajit Kumar Saha resigned."

The motion was adopted

MR. SPEAKER : We go to next item—
Matter under Rule 377—Shri Shantaram Potdukhe.

12.21 hrs.

[MR. SPEAKER *in the chair*]

MATTERS UNDER RULE 377

[*English*]

(i) Need to direct the management of Ballarpur Paper Mills, Ballarshah to lift the lockout

SHRI SHANTARAM POTDUKHE (Chandrapur) : Sir lock-out has been declared in Ballarpur Paper Mills, Ballarshah in the Chandrapur District of Maharashtra and is affecting around six thousand workers. The lock-out has been declared because of certain disputes over labour demands.

I urge upon the Government of India to intervene and ask the management to lift the lock-out immediately so that the dispute is resolved and production does not suffer and the labour does not remain out of job.

[*English*]

SHRI SAIFUDDIN CHOWDHARY (Katwa) : Sir, what about item No. 6 of the List of Business ?

(*Interruptions*)

MR. DEPUTY SPEAKER : It has been passed. Now Item No. 7-A is going on,

(*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY : Sir, item No. 6 regarding the Bofors Contract has not been put to the vote of the House.

(*Interruptions*)

MR. DEPUTY SPEAKER : It has already been put and the motion was adopted.

SHRI SOMNATH CHATTERJEE (Bolpur) : How can it be passed ? It must be put to the vote of the House. It has not been put and passed by the House.
(*Interruptions*)

MR. DEPUTY SPEAKER : You should have taken objection at that time.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : It should be put to the vote of the House.
(*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur) : You can put it again to the vote of the House.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : Sir, it was not put and passed by this House.
(*Interruptions*)

MR. DEPUTY SPEAKER : It was already moved by Shri Jagannath Kaushal and passed by this House.

(*Interruptions*)

SHRI SOMNATH CHATTERJEE : How can it be passed without our knowledge ?

(*Interruptions*)

PROF. MADHU DANDAVATE : Sir, in the din, nobody heard when it was moved and passed in this House. So, we would request you to put it again to the vote of the House.

SHRI SOMNATH CHATTERJEE : How can a motion be passed like this ? You should put it again to the vote of the House.